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(2) The Representation of the People (Amendment) Bill, 1992.

- (3) The Citizenship (Amendment) Bill, 1992.
- (4) The Central Agricultral University Bill, 1992.
- (5) The Infant Milk substitutes, Feeding Bottles and Infant Foods (Regulation of Production, supply and Distribution) Bill, 1992.
- (6) The Salary Allowances and Pension of Members of Parliament (Amendment) Bill, 1992.

12.19. hrs.

Panel of Chairman

[English]

MR.SPEAKER: I have to inform the House that under Rule 9 of the Rules of Procedure, I have nominated the following Members as Members of the Panel of Chairmen:

- 1. Shri Sharad Dighe
 - 2. Professor Malini Bhattacharaya
 - Shri Tara Singh
 - 4. Shri Nitish Kumar
 - 5. Shri Ram Naik and
 - Shri Peter G.Marbaniang

for the year 1991-92.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indira Gandhi National Open University, New Delhi, for the year 1991-92.

> [Placed in Library Sec No.L.T.3378/93]

12.18 hrs.

Assent to Bills

[English]

SECRETARY-GENERAL: So, I lay on the Table the following two Bills passed by the Houses of Parliament, during the last session and assented to since a report was last made to the House on the 25th November, 1992:-

- (1) The National Highways (Amendment) Bill, 1992.
- (2) The Appropriation (No.5) Bill, 1992.
- I also lay on the Table copies, duly authoticated by the Secretary-General of Rajya Sabha, of the following six Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 25th November, 1992:-
 - The Constitution (seventysecond Amendment) Bill, 1992.